

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**(IB)-462 (ND)/2017**

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
07.11.2017**

**NAME OF THE COMPANY: M/s. Diamler Financial Services Pvt. Ltd. Vs.  
Value Makers International Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 7 of IBC, 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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For the Petitioner (s): Mr. Ritesh Khare & Mr. Akhilesh, Advocates

For the Respondent (s): None

**ORDER**

Notice to the Respondent through Counsel returnable on 14<sup>th</sup> November, 2017. Notice along with the copy of the petition be effected at the registered office of the Corporate Debtor vide all modes including at their Email ID. Dasti as well. Affidavit of service be filed.

To come up on 15<sup>th</sup> November, 2017.

  
**(S. K. Mohapatra)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**